HIGH COURT OF SIKKIM Record of Proceedings

I.A. No.01 of 2024 in MAC App./91/2024/(Filing No.)

THE BRANCH MANAGER,
NATIONAL INSURANCE COMPANY LIMITED

APPLICANT

VERSUS

MRS. SRIJANA CHETTRI AND OTHERS

RESPONDENTS

Date: 22.04.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Ms. Babita Kumari, Advocate.

For Respondents

R-1 & R-2 Mr. Tarun Choudhary, Advocate (through VC).

R-3 Mr. Rahul Rathi, Advocate.

Ms. Lidya Pradhan, Advocate.

ORDER

Learned Counsel for the Applicant is unprepared with the matter.

Let Learned Counsel for the Applicant come prepared on the next date.

List on 29-04-2025.

Judge 22.04.2025

ds/sdl